

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/194(KB)2023

IN

C.A.(CAA)/117(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	UNIVERSAL EXPORTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Babu Lal Patni, PCS : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. RD's report/ affidavit in the matter is awaited.
3. Post this matter on **26/6/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**